

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) For The Attention of the Stakeholders of TEXAS TEXTILE & INDUSTRIES LTD		
SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Texas Textile & Industries Ltd
2.	Date of incorporation of corporate debtor	28-07-1999
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200WB1999PLC089954
5.	Address of the registered office and principal office (if any) of corporate debtor	106, Anand Patil Road, Ground Floor, Kolkata WB 700014 IN
6.	Date of closure of Insolvency Resolution Process	04-09-2022
7.	Liquidation commencement date of corporate debtor	05-09-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjai Kumar Gupta Reg No: IBB/IPA-001/IP-P00592/2017-2018/11045
9.	Address and e-mail of the liquidator, as registered with the Board	A6 Charulata BE 8 Rabindra Pally, Kolkata 700101. casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A6 Charulata BE 8 Rabindra Pally, Kolkata 700101 teaxs.liquidation@gmail.com
11.	Last date for submission of claims	05-10-2022

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the TEXAS TEXTILE & INDUSTRIES LTD on **05-09-2022**.

The stakeholders of TEXAS TEXTILE & INDUSTRIES LTD are hereby called upon to submit their claims with proof on or before 05-10-2022, to the liquidator at the address mentioned against item No 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Sanjai Kumar Gupta, Liquidator

TEXAS TEXTILE & INDUSTRIES LTD in Liquidation
IBB/IPA-001/IP-P00592/2017-2018/11045

Date: 09-09-2022
Kolkata

AFA - AA1/11045/02/040123/103714 Validity 04-01-2023